

Status of implementation of recommendations contained in the Two Hundred and Tenth Report of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Dr. Mahesh Sharma, I make a statement regarding Status of implementation of recommendations contained in the Two Hundred and Tenth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the recommendations/observations of the Committee contained in its One Hundred and Eighty-eighth Report on Functioning of the Commission of Railway Safety.

RE. ALLEGED KILLING OF A LAWYER BY POLICE IN ALLAHABAD

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश) : मान्यवर, उत्तर प्रदेश में इलाहाबाद में एक पुलिस वाले के द्वारा वकील की दिन-दहाड़े हत्या कर दी जाती है और लखनऊ में जो peaceful प्रदर्शन चल रहा था, उस पर लाठीचार्ज किया जाता है। इससे पहले भी डॉक्टरों के ऊपर लाठीचार्ज हुआ है। आज पूरे देश का वकील आंदोलित है और इस पर कोई कार्यवाही नहीं हो रही है। केंद्र सरकार को इसमें दखल देना चाहिए। वकीलों के मामले में आज पूरा प्रदेश हड़ताल पर है। पूरे देश में वकीलों की बात को सुनने वाला कोई नहीं है। यदि प्रदेश सरकार नहीं सुन रही है, तो कम से कम केंद्र सरकार को इस पर कुछ बोलना चाहिए, कुछ कहना चाहिए, होम मिनिस्टर को कुछ कहना चाहिए। मान्यवर, आप वकीलों के मामले में इनसे कुछ बयान ले लें। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay; that's all. There is no time.

**RE. MILITANTS' ATTACK ON RAJ BAGH POLICE STATION
IN KATHUA DISTRICT, JAMMU**

श्री गुलाम नबी आज़ाद (जम्मू और कश्मीर) : उपसभापति जी, मैं राष्ट्र से, देश से जुड़े एक विषय पर बात करना चाहता हूं। आज सुबह जम्मू शहर के पास कठुआ डिस्ट्रिक्ट, जो जम्मू के बाद दूसरा सबसे बड़ा शहर है, वहां राजबाग पुलिस स्टेशन के अंदर मिलिटैन्ट्स घुस गए हैं और अभी जो लेटेस्ट खबर है, जब तक मैंने टेलीविजन पर खबर सुनी, उस वक्त तक दो पुलिस वाले, कुछ सिविलियन्स और दूसरी फोर्सों के लोग भी जख्मी हुए हैं। मैं सदन का समय नहीं लेना चाहता हूं, क्योंकि हमने रात को तय किया है कि 11 बजे से बिल लिए जाएंगे, इसलिए सदन का समय न लेते हुए मेरा आग्रह होगा कि यदि माननीय होम मिनिस्टर साहब, जब तक हम शाम को यह बिल खत्म करेंगे, तब तक इस पर उनको और भी जानकारी प्राप्त हो जाएगी, अगर वे उस वक्त सदन को वहां की स्थिति से अवगत कराएंगे कि उस पर क्या ऐक्शन लिया गया है, तो ज्यादा उपयुक्त होगा। यह मेरी आपसे रिक्वेस्ट है।

†[جناب غلام نبی آزاد (جموں و کشمیر): آپ سبھا پتی جی، میں راشٹر سے، دیش سے جڑے ایک وشے پر بات کرنا چاہتا ہوں۔ آج صبح جموں شہر کے پاس کٹھوا ڈسٹرکٹ، جو جموں کے بعد دوسرا سب سے بڑا شہر ہے، وہاں راج باغ پولیس اسٹیشن میں ملی ٹینٹس گھس گئے ہیں اور ابھی جو لیٹیسٹ خبر ہے، جب تک میں نے خبر سنی، اس وقت تک دو پولیس والے، کچھ سویلین اور دوسری فورسز کے لوگ بھی زخمی ہوئے ہیں۔ میں سدن کا وقت نہیں لینا چاہتا ہوں، کیوں کہ ہم نے رات کو طے کیا ہے کہ گیارہ بجے سے بل لٹے جائیں گے، اس لئے سدن کا وقت نہ لیتے ہوئے میرا آگریہ ہوگا کہ اگر مانینے ہوم منسٹر صاحب، جب تک ہم شام کو یہ بل ختم کریں گے، تب تک اس پر ان کو اور بھی جانکاری حاصل ہو جائے گی، اگر وہ اس وقت سدن کو وہاں کی پوزیشن سے واقف کرائیں گے کہ اس پر کیا ایکشن لیا گیا ہے، تو زیادہ آپ ٹکٹ ہوگا۔ یہ میری آپ سے ریکویسٹ ہے۔

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Mr. Deputy Chairman, Sir, we take note of the issue raised by the Leader of the Opposition. It is a very serious issue, Sir. I have just now discussed with the hon. Home Minister. We are of the view that because the battle or encounter is going on, making a statement now at this stage ...(Interruptions)...

SHRI GHULAM NABI AZAD: I have not said to make it now. I said to make it in the evening.

SHRI M. VENKAIAH NAIDU: It may not be in the interest... That is why we will wait till that is over. As suggested by the Leader of the Opposition, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Later, later. We are now taking up the Bill.

SHRI M. VENKAIAH NAIDU: The hon. Home Minister, after that issue is over, will come over here and then inform the House about that.

MR. DEPUTY CHAIRMAN: You please also convey the issue which Mr. Misraji has raised. ...(Interruptions)...

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I want to ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no; now we are taking up the Bill. ...(Interruptions)... No, no. ...(Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, we want clarifications on the Statement made by the External Affairs Minister regarding the visit of the Prime Minister to Sri Lanka. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): It is a very serious issue, Sir. ...(Interruptions)...

† Transliteration in Urdu Script.

SHRI TIRUCHI SIVA: It is a very serious issue, Sir. *...(Interruptions)...* There is no constructive message. *...(Interruptions)...*

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, it is a very serious issue *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: The External Affairs Minister is not available today. *...(Interruptions)...* There is no point. *...(Interruptions)...* She is not here. *...(Interruptions)...*

SHRI TIRUCHI SIVA: Only a clarification on the Statement of the External Affairs will help us take home a message *...(Interruptions)...*

SHRI D. RAJA (Tamil Nadu): Sir, there should be clarifications on *...(Interruptions)...*

SHRI A. NAVANEETHAKRISHNAN: Sir, we want to know *...(Interruptions)...*

SHRI TIRUCHI SIVA: Sir, the Government must tell *...(Interruptions)...* It is a very serious issue, Sir. *...(Interruptions)...*

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, the gate number 49 of Farakka Barrage *...(Interruptions)...* It is leading to free flow of water *...(Interruptions)...*

SHRI A. NAVANEETHAKRISHNAN: Sir, it is a very serious issue. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: All of you are speaking together. *...(Interruptions)...* Don't you want anything to go on record? *...(Interruptions)...* Now, listen; I agree *...(Interruptions)...* Listen to me. I agree that the issue raised by you is very important. The other day also, it was raised. We have agreed that the External Affairs Minister has to come here and give clarifications. Unfortunately, she is not in town today; I have been informed. So, we cannot take it up today. *...(Interruptions)...* But that is all right. *...(Interruptions)...* Now, hon. Members, I have to give a ruling. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: Sir, the External Affairs Minister *...(Interruptions)...*

SHRI TIRUCHI SIVA: Sir, we want to get clarification about the visit of the Prime Minister. *...(Interruptions)...*

SHRI MD. NADIMUL HAQUE: Sir, the water is flowing through that opening. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please listen to the Minister. *...(Interruptions)...* Listen to the Minister. Sit down. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: Sir, the External Affairs Minister has written to the Chair yesterday and also was waiting till 9 o'clock in the night to get an opportunity to give clarifications. She was in touch with me up to 9 o'clock. As we could not continue, that could not be taken up yesterday. We will definitely take it up *...(Interruptions)...*

SHRI TIRUCHI SIVA: But we are not responsible for that. *...(Interruptions)...*
We want only clarifications, Sir. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: The House is responsible, not *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: You know what happened yesterday. *...(Interruptions)...*

SHRI D. RAJA: Clarifications should be given. *...(Interruptions)...*

SHRI TIRUCHI SIVA: The Government is keen on other things. *...(Interruptions)...*
It should be serious about this also. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: Clarification is to be given, Sir. *...(Interruptions)...*
Clarification is to be given. *...(Interruptions)...*

SHRI MD. NADIMUL HAQUE: Sir, the water of the *...(Interruptions)...* It has to be answered. *...(Interruptions)...* The water of Hooghly is drying up. *...(Interruptions)...*
It is going *...(Interruptions)...*

SHRI TIRUCHI SIVA: Sir, we want the clarifications. *...(Interruptions)...* The issue is very important. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please. *...(Interruptions)...* Mr. Siva, the issue is very important. But, you know that yesterday the hon. Minister waited up to 9.00 p.m. She was ready to come and give the clarifications even later. But we only decided that we would adjourn. It is our decision. There is no point in blaming the Minister. However, I admit that the subject is important.

SHRI M. VENKAIAH NAIDU: We have come to an agreement to take up the Bill, please. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Yes, yes. *...(Interruptions)...*

SHRI M. VENKAIAH NAIDU: Please allow the discussion. *...(Interruptions)...*
